

MR. SPEAKER: I can only tell you to go to your seat and raise your point of order in an orderly manner.

(Interruptions)

[Translation]

SHRI K. C. TYAGI: There is no quorum in the House. First of all there should be quorum. (Interruptions)

[English]

SHRI A. K. ROY (Dhanbad): May I point out, Sir, that there is no quorum in the House? I am formally raising the question of quorum.

MR. SPEAKER: The bell is being rung—

The House stands adjourned for want of quorum to meet again at 11.45 A.M.

11.26 hrs.

The Lok Sabha then adjourned till forty-five minutes past Eleven of the Clock.

The Lok Sabha re-assembled at fifty-five minutes past Eleven of the Clock.

ANNOUNCEMENT BY SECRETARY-GENERAL

SECRETARY-GENERAL. Hon. Members, since there is no quorum in the House, the hon. Speaker has directed that the House shall now meet at 2.30 p.m.

The Lok Sabha then adjourned till thirty minutes past Fourteen of the Clock.

WRITTEN ANSWERS TO QUESTIONS

[English]

Electrification of Rail Lines in Kerala

*122. PROF. P. J. KURIEN:

PROF. K. V. THOMAS:

Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to start electrification of railway lines in Kerala during 1991-92; and

(b) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA):

(a) No, Sir.

(b) Does not arise.

[Translation]

Railway Overbridges in Sonapat and Panipat

*123 SHRI KAPIL DEV SHASTRI: Will the Minister of RAILWAYS be pleased to state:

(a) whether there are proposals for construction of Railway overbridges in Sonapat and Panipat cities on Delhi-Ambala railway line;

(b) if so, the expenditure to be incurred thereon separately in each case;

(c) whether the Government are facing any difficulty in the execution of these projects and if so, the details thereof; and

(d) the progress made so far in acquisition of land etc. for these projects?

THE MINISTER OF RAILWAYS
(SHRI JANESHWAR MISHRA)
(a) Yes, Sir.

(b) The expenditure to be incurred on the Road Over Bridges in Sonapat and Panipat is as under:—

<i>Location of the Road overbridge</i>	<i>Expenditure to be borne by the Rly.</i>	<i>Expenditure to be borne by the State Govt.</i>
<i>(Figures in Rs. lakhs)</i>		
Sonapat	122.23	199.46
Panipat (in lieu of level crossing No. 51 A)	148.11	134.98
Panipat (in lieu of level crossing No. 53 B)	101.10	191.01

(c) The State Government has not yet acquired the necessary land for construction of the bridge approaches for road overbridges at Sonapat and Panipat (in replacement of level crossing No. 53 B) and has yet to commission the temporary diversion for the road traffic for the construction of the other Road Overbridge at Panipat (in lieu of level crossing No. 51 A).

(d) The State Government has promised to get the land acquisition award in respect of the Road Overbridge at Sonapat and Panipat announced at the earliest.

[English]

Railway Overbridges in Tamil Nadu

*124. SHRI C.K. KUPPUSWAMY:
Will the Minister of RAILWAYS be pleased to State:

(a) the number of railway overbridges under construction at railway stations in Tamil Nadu; and

(b) the number of overbridges proposed to be constructed in the State in the near future?

THE MINISTER OF RAILWAYS
(SHRI JANESHWAR MISHRA):
(a) Construction of 10 road over/under bridges is at present in progress.

(b) Work on 6 bridges, already sanctioned, is proposed to be taken up in near future. In addition, proposal for construction of 4 more bridges is under consideration.

Rationing of Petroleum Products

*125. SHRI C. P. MUDALAGIRIYAPPA:

SHRI C. SRINIVASAN:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Government propose to introduce rationing of petrol and other petroleum products; and

(b) if so, the details thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) No, Sir.